

Payment of dues by Group Housing Societies

5. SHRI XAVIER ARAKAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his attention has been drawn to the Notice published in newspaper in Delhi a few months ago by Delhi Development Authority asking the allottees of Group Housing to pay the dues of the Agencies created under the Housing regulations;

(b) what further steps are proposed to be taken for realisation of Agencies' dues from the allottees;

(c) whether Delhi Development Authority have considered the proposal to file suits for realisation of Agencies' dues as arrears of land revenue as provided in the Housing Regulations; and

(d) if so, whether these suits are to be filed by Delhi Development Authority or by the Agencies?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Yes, Sir.

(b) The DDA has stated that a similar notice is again being given in the press.

(c) and (d). The DDA has reported that since the DDA (Management and Disposal and Housing Estates) Regulations, 1968 provide for recovery of dues as arrears of land revenue, the question of instituting a suit either by the DDA or by the agencies does not arise.

Amount allowed to Orissa for implementation of Food for Work Programme

6. SHRI CRISTOPHER EKKA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total amount allocated to the State of Orissa for the implemen-

tation of food for work programme in 1978-79, 1979-80 and 1980-81;

(b) the number of villages of the Sundergarh district of Orissa were brought under this scheme during these periods;

(c) what specific works have been done during these periods under the food for work programme; in Sundergarh district;

(d) whether Government have a proposal to give priority in implementing of the National Rural Employment programmes in the tribal districts in 1981-82;

(e) if so, the total amount allocated in the National Rural Employment Programme in 1981-82 for Orissa; and

(f) what specific works will be taken up under the programme during 1981-82 in Sundergarh district of Orissa;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A statement indicating the quantity of foodgrains and cash component allocated to Orissa under Food for Work Programme/National Rural Employment Programme during the years 1978-79, 1979-80 and 1980-81 is enclosed;

(b) and (c). Information is being collected from the State Government and will be laid on the Table of the House.

(d) According to the guidelines, the district-wise allocations are required to be made giving weightage of 75 per cent to number of agricultural labourers/Small farmers and 25 per cent to the incidence of poverty. 10 per cent of the allocations made to the State/UTs. under the programme are also required to be utilised exclusively on works directly benefiting the Scheduled Castes/Schedu-

led Tribes. Tribal districts naturally get requisite priority in the implementation of the programme.

(e) and (f). Information is being collected and would be laid on the Table of the House.

Statement

The foodgrains and cash component allocated to Orissa under Food for Work Programme/ National Rural Employment Programme.

Year	Quantities of foodgrains allocated (MTs.)	Cash component allocated (Rs. Lakh)
1978-79	2,00,000	..
1979-80	2,31,000	..
1980-81	1,00,500	586 00

Allotment of wheat to States under Food for Work Programme

7. SHRI BALASAHEB VIKHE PATIL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the quantity of wheat allotted to each State under the Food for Work Programme during the period from April 1981 to June, 1981;

(b) whether it is a fact that most of the wheat allotted to North Eastern States under the above programme found its way across the North-Eastern border of the neighbouring country;

(c) if so, what are the details in this regard and what action government have taken in the matter; and

(d) whether Government have decided to abandon the food for work

programme, and if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A statement indicating the quantity of wheat and rice allocated to each State/ Union Territory under National Rural Employment Programme for the first two quarters of the current year is enclosed.

(b) No wheat has been allocated to North Eastern States under the programme so far.

(c) Does not arise.

(d) Food for Work Programme has been revamped, restructured and renamed as the National Rural Employment Programme, which is now a part of the Sixth Five Year Plan.